

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

R.P. (C) No. 472/2018 in T.P. (C) No. 1252/2016

ANJALI BRAHMAWAR CHAUHAN

Petitioner(s)

VERSUS

NAVI CHAUHAN

Respondent(s)

(FOR ADMISSION and IA No.25695/2018-CONDONATION OF DELAY IN FILING
REVIEW PETITION and IA No.31209/2018-EXEMPTION FROM FILING O.T.)

Date : 08-05-2018 This petition was circulated today.

For Petitioner(s) Ms. Sushil,Adv.
Ms. Richa Kapoor, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar

MG